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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	For consideration of NCLAT order	Sec 9 of I&B code	Next Education India Pvt. Ltd	Harsha & Co.,	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s:


PARINA LALLA  
(for NDS LAW PARTNERS) 9972400825

ADVOCATE FOR RESPONDENT/s:

K. B. Monesh Kumar 9846112843  
(Kavi B Naik)

**ORDER**

Heard Ms.Parina Lalla, learned Counsel for Petitioner and Shri K.B.Monesh Kumar, learned Counsel for Respondent. Learned Counsel for Respondent submits that he has filed a memo dated 17.10.2019, by inter alia stating that SLP was filed before the Hon'ble Supreme Court against the order passed by the Hon'ble NCLAT, and it is likely to be listed on 21.10.2019. Post the case on **08.11.2019** under the caption 'sub judice before the Hon'ble Apex Court'.

  
**MEMBER(T)**

  
**MEMBER(J)**